Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

I A- No. 189 of 2011 in
DFR- 844 of 2011

Dated : 21st September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Western Electricity Supply Co. of Orissa Ltd. … Appellant(s)

Versus

O.E. R.C. & Anr. ….Respondent(s)

Counsel for the Appellant(s): **Mr. Buddy A. Ranganadhan &**
Mr. Hasan Murtaza

ORDER

I.A- No. 189 of 2011
(Condone Delay Application)

It is represented that the service has not yet been effected.

Post the matter on ***29.09.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS